

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.01.2021 at 2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/189/2020 IN

PETITION NUMBER : IBA/316/2019

NAME OF THE APPLICANT : Muthuiah Thevar Rajapandian (RP) Unique Roof Pvt Ltd

NAME OF THE RESPONDENT : Right Choice

UNDER SECTION : 60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **04.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS